

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 04-JULY-2025 (FRIDAY)

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 Google meeting id- gng-ecrb-zsa								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	26	KOL	2025	2012-2013	[A] M/S. LINTON CONSULTANTS PVT. LTD.	SMC	GM/JM
2	MA	47	KOL	2025	2015-16	[D] NAVIN PURI	SMC	GM/JM

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**
AND **SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 Google meeting id- gng-ecrb-zsa								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	45	KOL	2025	2015-2016	[D] RAJA UDYOG (P) LTD.	A	SA/AM
2	MA	46	KOL	2025	2016-2017	[D] RAJA UDYOG (P) LTD.	A	SA/AM
3	MA	70	KOL	2025	2020-21	[D] SHAKILA BEGUM	D	GM/JM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS This case is adjourned to 18/07/2025.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	62	KOL	2025	2018-19	[D] SHIB NATH GHOSH	B	RK/AM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS These cases are adjourned to 18/07/2025.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	63	KOL	2025	2010-11	[D] UNITECH PAPER MILLS PRIVATE LIMITED	A	RK/AM
2	MA	64	KOL	2025	2011-12	[D] UNITECH PAPER MILLS PRIVATE LIMITED	A	RK/AM
3	MA	65	KOL	2025	2014-15	[D] UNITECH PAPER MILLS PRIVATE LIMITED	A	RK/AM
4	MA	66	KOL	2025	2012-13	[D] UNITECH PAPER MILLS PRIVATE LIMITED	A	RK/AM
5	MA	67	KOL	2025	2010-11	[A] TATA CONSUMER PRODUCTS LIMITED.	C	RK/AM
6	MA	68	KOL	2025	2011-12	[A] TATA CONSUMER PRODUCTS LTD.	C	RK/AM
7	MA	69	KOL	2025	2012-13	[A] SUPER TRADING COMPANY	SMC	PKC/JM


Assistant Registrar
03-Jul-2025